

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer & posting are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of the Sr. PA/PA	From	To
1.	Sh. Sunil Kumar S/o- Sh. Gobind Singh EC : 71052570	Sr. PA in the court of Ms. Madhu Jain, Principal District & Sessions Judge, North District, Rohini Courts, Delhi.	Sr. PA in the court of Sh. Vimal Kumar Yadav, Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
2.	Sh. Ravinder Kumar S/o- Sh. Uday Singh EC : 24314858	PA in the court of Ms. Madhu Jain, Principal District & Sessions Judge, North District, Rohini Courts, Delhi.	PA in the court of Sh. Vimal Kumar Yadav, Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3.	Sh. Dinesh Kumar EC : 3337	Sr. PA in the court of Sh. Vimal Kumar Yadav, Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.	Sr. PA in the court of Ms. Madhu Jain, Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
4.	Ms. Neetu D/o Lt. Sh. Ram Kumar	PA in the court of Ms. Sanya Dalal, MM-01, North-West District, Rohini Courts, Delhi.	PA in the Office Pool, North District, Rohini Courts, Delhi.
5.	Ms. Jyoti Tigga W/o Sh. Neel Kamal Kujur EC : 56837136	PA in the court of Sh. Mayank Aggarwal, MM-09, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Dev Saroha, Civil Judge-06, Central District, Tis Hazari Courts, Delhi.
6.	Sh. Gurmel Singh S/o Sh. Mela Ram EC : 50248665	PA in the court of Sh. Dev Saroha, Civil Judge-06, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Mayank Aggarwal, MM-09, Central District, Tis Hazari Courts, Delhi.

Note:-

1. The above-mentioned Sr. PAs/PAs are hereby stand relived from their respective place of posting & further directed to join duty at their transferee stations forthwith.
2. Non-Compliance of the order or immediately proceeding on leave will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

GIRISH KATHPALIA
12.4.23
(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELH
DP

No. 26609-645 /Admn-I/P & T/HQs/2023

Dated, Delhi the _____

Copy forwarded for information and necessary action to: -

12 APR 2023

1. The Ld. Principal District & Sessions Judge, North-West/North, Delhi.
2. The Officer In-Charge, Accounts Branch, Central/North-West/North, Delhi.
3. The Personal Officer of the undersigned.
4. The Officers/Officials concerned.
5. The Sr. A.O(J)/A.O(J)/Branch In-Charge, Administration Branch, Central/North-West/North, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.

7. The Dealing Official, Leave Section, Room No. 114, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELH

[Signature]